

| 1  | 2                       | 3      | 4      | 5      |
|----|-------------------------|--------|--------|--------|
| 25 | Rajasthan . . . . .     | 6.86   | 6395   | 681    |
| 26 | Sikkim . . . . .        | 11.93  | 782    | 422    |
| 27 | Tripura . . . . .       | 470    | 377    | 182    |
| 28 | Tamil Nadu . . . . .    | 54649  | 68840  | 19230  |
| 29 | Uttar Pradesh . . . . . | 37314  | 19568  | 3468   |
| 30 | West Bengal . . . . .   | 88820  | 95533  | 31459  |
| 31 | A & N Islands . . . . . | —      | 25     | 15     |
|    |                         | 630104 | 660489 | 207394 |

### Opening of branches of banks in Pauri Garhwal

596. SHRI JAGANNATH SITARAM AKARTE : Will the Minister of FINANCE be pleased to state :

(a) what are the names of the places where branches of the nationalised banks are functioning in Pauri Division of Pauri Garhwal, U.P.;

(b) what is the number of branches of the nationalised banks likely to be opened in this Division during the current financial year; and

(c) whether Government propose to open a branch at Ghandiyal in Pauri Division in view of its being a big commercial centre of the area ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI) :

(a) Reserve Bank of India (RBI) has reported that branches of the 20 nationalised banks are functioning

at the following centres in Pauri Garhwal District, Uttar Pradesh :

| Name of Banks                                        | Location of branch                                                                 |
|------------------------------------------------------|------------------------------------------------------------------------------------|
| Bank of India                                        | Kotdwara                                                                           |
| New Bank of India                                    | Digolikhhal                                                                        |
| Punjab & Sind Bank                                   | Srinagar                                                                           |
| Punjab National Bank                                 | Kotdwara, Srinagar, Dogadda, Pauri, Ratura and Naugankhal                          |
| Canara Bank (erstwhile Lakshmi Commercial Bank Ltd.) | Baijrao, Golikhhal, Jadavkhand, Khirerikhhal, Kotdwara, Sald-Mahadev and Vedikhhal |

(b) and (c) The aim of branch licensing policy for 1985-86 is to achieve a coverage of 17,000 population per bank office in rural and semi-urban areas of each block and filling up of spatial gaps with a view to ensure a bank office within 10 Kms from each village. RBI has advised the State Governments/Lead Banks to identify potential growth centres requiring banking facilities taking into account the norms laid down by RBI and to forward the list

of identified centres to RBI as finalised by the State Governments. It is, therefore, not possible at this stage to indicate the number of branches and the locations where bank branches may be opened in Pauri Garhwal District during the current financial year. RBI has not received any application from any public sector bank for opening a Bank branch at Ghandiyal, District Pauri Garhwal. The question of opening a bank office at Ghandiyal will be considered by RBI on merits if it is included in the list of identified centres as finalised by the State Government of Uttar Pradesh.

### **Setting up of industries by Non-resident Indians**

597. SHRI V. NARAYANASAMY : Will the Minister of FINANCE be pleased to state :

(a) what is the number of large scale and medium scale industries which have been set up by the non-resident Indians in the year 1985 and up to February, 1986 in India;

(b) what is the total investment by those Non-resident Indians in those industries; and

(c) what is the quantum of money permitted by Government for the non-resident Indians to transfer it to their country after starting production ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI) :  
(a) to (c) Information is being collected and will be laid on the Table of the House.

### **Rehabilitation of bonded labour in Orissa and Uttar Pradesh**

598. SHRI V. NARAYANASAMY : Will the Minister of LABOUR be pleased to state :

(a) how many bonded labourers were freed in Orissa and Uttar Pradesh

during the year 1985 and upto the end of February 1986;

(b) how many workers have been rehabilitated in those States; and

(c) what amount was spent by Government thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) during the year 1985, 8758 bonded labourers were identified and freed in Orissa and 4163 in Uttar Pradesh. The number of bonded labourers identified and freed in Orissa and Uttar Pradesh during January and February, 1986 was 187 and 1270 respectively. The cumulative total of bonded labourers identified and freed in Orissa and Uttar Pradesh upto the end of February, 1986 was 42,183 and 17,499 respectively.

(b) A total of 29,105 bonded labourers have been rehabilitated in Orissa and 15,229 in Uttar Pradesh upto the end of February, 1986.

(c) A sum of Rs. 617.32 lakhs has been released to the Government of Orissa and Rs. 319.22 lakhs to the Government of Uttar Pradesh towards the central share of assistance under the Centrally Sponsored Scheme for Rehabilitation of bonded labourers since the inception of the scheme in 1978-79 till 31st March, 1986.

### **Production of textile**

599. SHRI PARVATHANENI UPENDRA :  
SHRI PRABHAKAR RAO KALVALA :

Will the Minister of TEXTILES be pleased to state :

(a) what is the annual export of textiles with value thereof and its percentage to the total production of textile in the country during the last three years ;

(b) whether Government have any plan for boosting export of textiles and also for modernization